

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CHILAKA HOLDINGS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	CHILAKA HOLDINGS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/11/2011
3.	AUTHORITY UNDER WHICH CORPORATE	Ministry of Corporate Affairs, Registrar of Companies (ROC) - Chennai
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U70109TN2011PTC083210
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO 8 AND 9, B BLOCK, SKY VILLA, OLYMPIA OPALINE, OMR, NAVALUR, CHENNAI, CHENGALPATTU- 603103
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17/07/2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VASUDEVAN GOPU (VASUDEVAN G) G.V. Enclave' 18/30, Ramani Street, K.K. Pudur, Saibaba Colony (Opp. Road to Saibaba Colony, Hotel Annapoorna Road - 4th Right) Coimbatore – 641038 Mail Id: vasudevanacs@gmail.com vasudevangopu.ip@gmail.com Phone No: 0422-4347063 AFA Valid till 30 th of June 2027 IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16/08/2026

Notice is hereby given that the **CHILAKA HOLDINGS PRIVATE LIMITED** has commenced voluntary liquidation on **17th July, 2026**.



Company Secretary
Insolvency Professional
Registered Valuer
Social Auditor

The stakeholders of **CHILAKA HOLDINGS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **16th August, 2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator


VASUDEVAN GOPU
(VASUDEVAN G)



IBBI/PA-002/IP-N00291/2017-18/10849

Liquidator

G.V. Enclave' 18/30, Ramani Street,
K.K. Pudur, Saibaba Colony (Opp. Road to
Saibaba Colony, Hotel Annapoorna Road - 4th Right)
Coimbatore – 641038

Email: vasudevanacs@gmail.com

vasudevangopu.ip@gmail.com

Mob: 0422-4347063

AFA Valid till 30th June 2027

Date: 19/07/2026

Place: Coimbatore

